

**F. No. J-11016/1/2017-Judicial(Part-2)**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**Judicial Section**

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Shastri Bhawan, New Delhi,  
Dated 21<sup>st</sup> December, 2017

**ORDER**

The President is pleased to **upgrade / engage** following two Advocates as Group 'A' Panel Counsel for conducting Central Government litigation before Supreme Court of India, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:


**SUPREME COURT OF INDIA**

<b>Up-graded from Group 'B' to Group 'A' Panel Counsel</b>			
<b>Sl. No.</b>	<b>Name of Advocates</b>	<b>Contact details</b>	<b>Enrollment number</b>
1.	Ms. C. K. Sucharita	214, New Lawyers' Chamber, C. K. Daphtary Block, Supreme Court of India, Tilak Lane, New Delhi-110001. Mob: 9810469738 Tel. 011-23383607 Email:cksucharita@sify.com	D/195/1980
<b>Group 'A' Panel Counsel</b>			
2.	Shri Rajeev Kumar Srivastava	House No. 909, Vasundhra, Ghaziabad, UP-201012 Mob: 9560528696 Email: rajscba@rediffmail.com	D/95/1999

2. Consequent upon the upgradation of Ms. C. K. Sucharita, Advocate (Sl. No. 1 in the table above), her name occurring in this Department's earlier Order No. 21(1)/2014-Judl.(Pt.) dated 11.12.2014 {read with Order No. J-11016/1/2017-Judl. (Part-2) dated 06.12.2017} in the list of Group 'B' at Sl. No. 16, stands deleted.

3. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.

  
(Inder Kumar)  
Additional Secretary

21-12-17

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, PS to All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. Both the Group 'A' panel counsel, as above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

*for*   
Section Officer (Judicial)  
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